

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 3124 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

08/24.06.2020: Learned counsel for the petitioner submits he is at Deoghar and because of lock down, he is not in a position to access the file, which is kept in his High Court's Chamber. He prays for some time.

Prayer is allowed.

List this case after eight weeks.

Anu/

(ANANDA SEN, J.)